ITEM NO.17   COURT NO.7   SECTION IV-B

S U P R E M E   C O U R T   O F   I N D I A
RECORD OF PROCEEDINGS

<u>Petition(s) for Special Leave to Appeal (C) No(s). 31675/2014</u>

(Arising out of impugned final judgment and order dated 07-03-2014
in RSA No. 2834/1994 passed by the High Court Of Punjab & Haryana
At Chandigarh)

PIARA SINGH (SINCE DECEASED)
THROUGH HIS LRS GURMEET SINGH & ORS.   Petitioner(s)

VERSUS

KUNDAN SINGH (D) THR. HIS LEGAL HEIRS
JAGJIT SINGH & ORS.   Respondent(s)

(<u>IA 19436/2019</u> – Application for recording the compromise and
disposal of the SLP, <u>IA 69863/2019</u> – Joint appln.on behalf of the
parties for recording the compromise and disposal of the SLP)

WITH <u>SLP(C) No. 29532/2014</u> (IV-B)
(<u>IA 19441/2019</u> – Joint appln.on behalf of the parties for recording
the compromise and disposal of the SLP, <u>IA 69869/2019</u> - Joint
appln.on behalf of the parties for recording the compromise and
disposal of the SLP)

<u>SLP(C) No. 31708/2014</u> (IV-B)
(<u>IA 19444/2019</u> – Joint appln.on behalf of the parties for recording
the compromise and disposal of the SLP, <u>IA 69872/2019</u> - Joint
appln.on behalf of the parties for recording the compromise and
disposal of the SLP)

(Application for seeking permission to bring on record additional
facts and documents and exemption from filing official translation)

Date : 30-04-2019 These matters were called on for hearing today.

CORAM :
        HON'BLE MRS. JUSTICE R. BANUMATHI
        HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s)   Mr. Arshdeep Singh,Adv.
                    Mr. Hitesh Rai,Adv.
                    Mr. Yadav Narender Singh, AOR

For Respondent(s)   Mr. Aditya Soni,Adv.
                    Mr. Shree Pal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

In terms of the three separate signed orders, the appeals are disposed of as per the Settlement Deeds which shall form part of the orders.

Pending applications, if any, shall also stand disposed of.

(MAHABIR SINGH)   (PARVEEN KUMARI PASRICHA)
 COURT MASTER   BRANCH OFFICER
         (Three Signed Orders are placed on the file)